

, ITEM NO.6

COURT NO.8 SECTION IIIB
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 16804/2016
(Arising out of impugned final judgment and order dated 28/01/2016
in CMWP No. 75/2014 passed by the High Court of Judicature at
Allahabad)

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD. Petitioner(s)
VERSUS

M/S PASWARA CHEMICALS LTD. & ORS. Respondent(s)
(With office report)

WITH

SLP(C) No. 15774/2016 (With Interim Relief and Office Report)

SLP(C) No. 14643/2016 (With Interim Relief and Office Report)

Date : 06/02/2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
 HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Parties Mr. V. V. Gautam, Adv.

Mr. Prashant Mehta, Adv.

Mr. Shree Pal Singh, Adv.

Mr. C. L. Pandey, Sr. Adv.

Mr. Dipesh Sharma, Adv.

Ms. Ananya Pandey, Adv.

Mr. Sachin Mittal, Adv.

Mr. P. K. Mullick, Adv.

Ms. Meenakshi Grover, Adv.

Mr. B. Krishna Prasad, Adv.

Mr. Ansh Singh Luthra, Adv.

Ms. Snidha Mehra, Adv.

Mr. K. K. Tyagi, Adv.

Mr. Iftekar Ahmad, Adv.

Mr. Anoop Kumar, Adv.

Mr. Sanjib K. Ray, Adv.

Mr. Sarvam Ritam Khare, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

List for final hearing on 28.03.2017.

(Nidhi Ahuja)	(Mala Kumari Sharma)
Court Master	Court Master